GOVERNMENT OF INDIA TRIBAL AFFAIRS LOK SABHA

UNSTARRED QUESTION NO:1078 ANSWERED ON:05.08.2011 ALLOCATION OF FUNDS Chauhan Shri Dara Singh

Will the Minister of TRIBAL AFFAIRS be pleased to state:

- (a) whether Central allocation for Scheduled Tribes is made in proportion to their population;
- (b) if so, the details thereof; and
- (c) if not, the reasons therefor?

Answer

MINISTER OF STATE IN THE MINISTRY OF TRIBAL AFFAIRS (SHRI MAHADEO SINGH KHANDELA)

- (a): The Total Sub-Plan (TSP) strategy stipulates allocation of funds by Central Ministries/Departments inter-alia in proportion to the Scheduled Tribe population in the Country.
- (b): For the year 2011-12 onwards, the Planning Commission has made a classification of Central Ministries/Departments for the purpose of TSP. A total of 28 Ministries/Departments have been identified for differentiated earmarking of Plan funds under TSP and the details of these Ministries/ Departments alongwith corresponding percentage of earmarking of funds is given in the statement enclosed. The Planning Commission has requested the other Ministries/Departments also to make effort to provide allocations under TSP on voluntary basis in the interests of Scheduled Tribes.
- (c): Does not arise in view of reply given to (b) above.